

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016
FOR THE ATTENTION OF STAKEHOLDERS OF
M/S.KRR INFRA PROJECTS PVT LTD

Sl. No.	Particulars	Details
1	Name of Corporate Debtor	M/s.KRR Infra Projects Pvt Limited
2	Date of incorporation of Corporate Debtor	14.08.2009
3	Authority under which Corporate Debtor is incorporated/ registered	Registrar of Companies, Telangana State, Hyderabad
4	Corporate Identity Number / Limited Liability Identity Number of Corporate Debtor	U45209TG2009PTC064759
5	Address of the registered office and principal office (if any) of Corporate Debtor	Regd.Office: H NO 8-2-248/1/7/35, Nagarjuna Hills, Panjagutta Hyderabad TG - 500016 Office: D No.8-3-678/66, Kurupa Plaza, 1st Floor, Pragathi Nagar Sri Nagar Colony, Hyderabad-500 045
6	Date of closure of Insolvency Resolution Process	21.03.2022
7	Liquidation commencement date of Corporate Debtor	22.03.2022 (order uploaded on 28.03.2022)
8	Name and registration number of the Insolvency Professional acting as Liquidator	Krishna Mohan Gollamudi, IBBI/IPA-003/IP-N000161/2018-19/11952
9	Address and e-mail of the Liquidator, as registered with the Board.	Flat No.107, Maurya Towers, H.No.1-9-648/107, Adikmet Road, Vidyanagar, Hyderabad -500044 krishnamohangollamudi@gmail.com
10	Address and e-mail to be used for correspondence with the Liquidator	F26, Raghava Ratna Towers, Chirag Ali Lane, Abids, Hyderabad-500001, ip.krrinfra@gmail.com
11	Last Date for submission of claims	21.04.2022

Notice is hereby given that the National Company Law Tribunal, Hyderabad Bench II, has ordered the commencement of liquidation of M/s KRR Infra Projects Pvt Limited on 22.03.2022 (Order uploaded on 28th March, 2022).

The stakeholders of M/s. KRR Infra Projects Pvt Limited are hereby called upon to submit their claims with proof or update their claims submitted during the corporate insolvency resolution process, as on the liquidation commencement date, on or before 21.04.2022 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

The prescribed forms may be downloaded from the following link:
<http://ibbi.gov.in/downloads> (Forms under IBBI (Liquidation Process) Regulations 2016.

Submission of false or misleading proof of claims shall attract penalties.

Hyderabad
Dt: 01.04.2022

Sd/-
Krishna Mohan Gollamudi
Liquidator
KRR Infra Projects Pvt Ltd
Mob:9573622744

